

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 120**

**IA No.1025/2022, IA No.1026/2022, IA No.1498/2023, IA(IBC)/1258(CH)2023 and  
IA(IBC)/887(CH)2024  
in  
CP (IB) NO.57/Chd/Chd/2019  
(Admitted)**

**IN THE MATTER OF:-**

Jai Bhawani Steel Industries

...Petitioner

Versus

EEE and CEE Pressing Pvt. Ltd.

...Respondent

**Under Section: 9, Sec 43(1) r/w Sec 44(1) and 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter  
is adjourned to 22.08.2024.

04.07.2024  
Tanvi

Sd/-  
Court Officer